

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:6431

ANSWERED ON:08.05.2002

MEDICAL FACILITY TO CGHS BENEFICIARIES

RAMDAS ATHAWALE;SAMUDRALA VENUGOPAL CHARY;TARLOCHAN SINGH TUR

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

(a) whether the Government are aware that the CGHS beneficiaries who are permitted to take treatment in Private hospitals in Delhi particularly Indraprastha Apollo Hospital are being reimbursed as per old rates;

(b) if so, the reasons therefor;

(c) whether the Government propose to approve the new rates of reimbursement applicable for the Indraprastha Apollo Hospital also; and

(d) if so, the time by which this will be made effective?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA)

(a) to (d) The information is given at Annexure-`A`.

**ANNEXURE-A**

Ceiling rates for various medical procedures/tests/investigations along with the list of private hospitals recognised under CGHS Delhi have been recently revised vide Deptt. of Health's O.M. dated 7.9.2001 read with O.Ms. dated 15.3.2002 and 6.5.2002, copies of which have already been circulated to all Ministries/Departments of the Government of India.

CGHS beneficiaries were allowed to take treatment in 24 private hospitals recognised under CGHS Delhi as per Deptt. of Health O.M. dated 18.9.96. In November, 2000, tenders were called for fresh recognition of private hospitals under CGHS Delhi on the basis of which 55 private hospitals/diagnostic centres were recognised vide Deptt. of Health's O.M. dated 7.9.2001.

As Sir Gangaram Hospital, New Delhi Sunderlal Jain Hospital, New Delhi Escorts heart Institute & Research Centre, New Delhi, Indraprastha Apollo Hospitals, New Delhi, Batra Hospital & Medical Research Centre, New Delhi, did not agree to the revised rates along with the terms and conditions offered by the Government in the tender documents for fresh recognition, the said hospitals could not be considered afresh for recognition and therefore were not included in the said O.M. dated 7.9.2001. However, vide orders dated 25.10.2001, it has been decided for the benefit of CGHS beneficiaries that they can take treatment in these hospitals but reimbursement shall be restricted as per the package deal rates given in the Department of Health's earlier O.M. dated 18.9.96. Subsequently, Batra Hospital and Medical Research Centre, New Delhi, Dharmashila Cancer Hospital and Research Centre, New Delhi, Sir Ganga Ram Hospital, New Delhi and Sunderlal Jain Hospital, New Delhi had agreed to the revised ceiling rates of CGHS and signed the Memorandum of Agreement (MOA) consequent upon which these hospitals have been recognised under CGHS vide Deptt. of Health's O.Ms. dated 15.3.2002 and 6.5.2002.